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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB) No.456/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Shyamal Kumar Chakraborty -Vs- Stesalit Limited.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

29	Subhash Ch Sarkar	Petitioner	Subhash Ch Sarkar
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2	Navneet Lal	Respondent	Navneet Lal A.T. 6/10/17
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ORDER

Ld. Counsels for the petitioner as also respondents are present.

It appears from the records that petitioner has not complied with the provisions of section 9 (3) (b) and (c) of the Companies Act, 2013. He is directed to comply with the above provisions within 7 days.

Listed on 2nd November 2017.

Sd/-

(Jinan K.R.)  
Member (J)

Sd/-

(Vijai Pratap Singh)  
Member (J)